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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO.51/96

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 24th day of November, 1999

1. Dr. S.K.Gupta, Sr. D.M.O.
Northern Railway
Central Hospital
New Delhi.
2. Dr. S.K.Gadi
Sr. D.M.O.
Divisional Railway Hospital
Delhi. Applicants
(None)

Vs.

Union of India through
Secretary
Railway Board
Rail Bhawan
New Delhi. Respondent

(By Shri R.L.Dhawan, Advocate)

O R D E R (Oral)

Justice Ashok Agarwal, Chairman

Applicants as also their Advocates were absent
on 5.10.1999, 6.10.1999 and they are absent today
also. The present application, in the circumstances,
is dismissed in default. No costs.

(Ashok Agarwal)
Chairman

(R.K.Ahooja)
Member(A)

/rao/